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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1266/2016**

M/S. ASSAM PETROLEUM LTD. & ORS.

.....Plaintiff

Through: none

versus

M/S. CHINA PETROLEUM TECHNOLOGY DEV. CORP. & ORS.

.....Defendant

Through: Mr. Mohd. Ilyas, Adv.

CORAM:

**JOINT REGISTRAR (JUDICIAL) SYED ZISHAN ALI
WARSI(DHJS)**

ORDER

19.08.2025

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1. The present matter is listed before the undersigned under the Special Mediation Drive: Mediation 'For the Nation'.
2. None has appeared for the plaintiff when the matter was called.
3. Hence, the matter be sent back to the Hon'ble Court for further direction.

**SYED ZISHAN ALI WARSI (DHJS)
JOINT REGISTRAR (JUDICIAL)**

AUGUST 19, 2025/sc25